

(a) the details of the Memorandum of Understanding signed by the Steel Authority of India Ltd. (SAIL) with the Ministry;

(b) the expected effects of this Memorandum on the powers and functions of SAIL; and

(c) whether such Memoranda have been signed with any other public sector undertakings; if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR) (a) and (b). The MOU for 1987-88 signed by SAIL with the Ministry has been based on mutually accepted parameters of production performance and certain specified areas of autonomy. This has led to a clearer definition of the obligations of SAIL and the Government. SAIL has also been given greater flexibility in their operations together with accountability for achieving the performance levels specified in the MOU.

(c) MOU has not been signed with any other public sector undertaking under the Ministry of Steel and Mines.

Indo-Bangladesh Protocol on Inland Navigation and Conservancy Charges

5286. SHRI YASHWANTRAO GADAKH PATIL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether protocol on inland navigation and conservancy charges has recently been signed with Bangladesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). Yes, Sir. The protocol between India and Bangladesh has been signed on 4.11.1987 renewing the arrangements for a further period of 2 years from 4th October, 1987 to 3rd October, 1989 under which each country will maintain the river routes falling within its territory in a navigable condition and provide all the essential pilotage and conservancy services including hydrographic surveys

and supply of charts etc. The conservancy charges payable to Bangladesh Government, as agreed upon are 90 lakh Takas for the first year and 100 lakhs Takas for the second year for maintenance of two waterway stretches in Bangladesh which are primarily used by Indian vessels.

Theft of Degree Forms from Delhi University

5287. SHRI HUSSAIN DALWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether about 3000 blank degree forms were stolen from the Examination Branch of Delhi University;

(b) if so, the action taken in the matter;

(c) whether this sort of pilferage has been going on for the past several years and the attention of University authorities has also been drawn to it; and

(d) if so, what action was taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) to (d). According to the information furnished by the Delhi University, certain discrepancies in the maintenance of the record of original blank degree certificates have come to the notice of the University and they have instituted an inquiry into the matter. Further action, if any, will be determined by the University in the light of the findings of the inquiry.

Employment of persons evicted to set up R. S. P.

5288. SHRI SAMAR BRAHMA CHOUDHURY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the employment of the displaced persons of Rourkela is totally banned despite the policy decision of Government with regard to aforesaid displaced persons;

(b) if so, whether the Union Government within the jurisdiction of national laws and regulations adopt special measures to ensure protection with regard to recruitment and conditions of employment of displaced persons concerned so long they are not in a position to enjoy the protection granted by law to workers in general; and

(c) the number of displaced persons from amongst the workers who have been dislodged and discharged from jobs/services since the inception of the Rourkela Steel Plant?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR): (a) No, Sir.

(b) The Government instructions provide for imparting education and training to the members of the dispossessed families to enable them to qualify themselves for employment in the projects through normal channels of recruitment.

(c) Rourkela Steel Plant do not maintain separate statistics category-wise of persons discharged from service. Therefore, it is not possible to indicate the number of displaced persons in this context.

Financial Assistance given to Research Centres/Institutions outside University System

5289. SHRI VIRDHI CHANDER JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government provide funds to research centres/institutes falling outside the university system including those run by the State or Central Government;

(b) if so, the details about the number of such centres and total financial assistance given so far to these institutes from 1984 to 1986;

(c) the rationale behind encouraging the mushroom growth of such centres under the Societies Act when similar centres are already operating in the Universities;

(d) whether it is a fact that Government have nothing to do with the selection of teachers and research staff even though the Government provide funds; and

(e) if so, how Government propose to deal with the situation arising out of unfair selections made in these Government aided research institutes?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) Yes, Sir. A number of research centres/institutes have been established outside the university system and are being funded by various Ministries and Departments of the Central Government. Research Centres/institutes established by the State Governments or private agencies also receive financial assistance from the concerned Ministry or Department of the Government of India.

(b) As far as the (Department of Education in the) Ministry of Human Resource Development is concerned, 20 social science research institutes were sanctioned financial assistance totaling Rs.472.01 lakhs for the period of three years from 1983-84 to 1985-86 for maintenance and development by the Indian Council of Social Science Research.

(c) The Indian Council of Social Science Research supports social science research institutes only on a selective basis. Most of the research institutes supported by the ICSSR are also funded by the concerned State Governments on a matching basis. The ICSSR had visualised the establishment and development of atleast one good social science research institute in every State.

(d) and (e). The appointment of research staff in these institutes is made on the recommendations of Selection Committees constituted in accordance with the provisions made in their respective Memorandum of Association and Rules. Generally these Committees consist of, among others, a representative of the Indian Council of Social Science Research also. The appointment of research staff is subject to the